

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 326 of 2013

Dated : 17th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Haryana Power Generation Corporation Ltd. Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Dahiya

ORDER

Despite the service of notice nobody has entered appearance sofar.

Post the matter on **12.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs